

ITEM NO.74

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 535/2024

DHARAMPAL SATYAPAL LIMITED & ANR.

Petitioner(s)

VERSUS

THE FOOD SAFETY COMMISSIONER & ORS.

Respondent(s)

IA No. 191784/2024 - EX-PARTE STAY

IA No. 204664/2025 - PERMISSION TO FILE AMENDED WRIT PETITION

IA No. 204665/2025 - STAY APPLICATION

Date : 29-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Sanjai Kumar Pathak, AOR  
Mr. Aashish Kaushik, Adv.  
Mrs. Shashi Pathak, Adv.  
Mr. Arvind Kumar Tripathi, Adv.  
Ms. Shweta Jayshankar Dwivedi, Adv.  
Ms. Smriti Singh, Adv.

For Respondent(s) : Mr. Balbir Singh, Sr. Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Shrirang B. Varma, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.  
Mr. Naman Tandon, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Sarvam Ritam Khare, AOR  
Mr. Kushagra Sharma, Adv.  
Mr. Anuj Agarwal, Adv.  
Mr. Akarsh Khare, Adv.  
Ms. Seema Dhingra, Adv.

The Court made the following  
O R D E R

Not taken up.

List on 04.09.2025.

(NEETU KHAJURIA)  
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR